NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION		: 397/398		
S.No.	Name (in Capital)	Represented by	Signature	
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	K.S. Rasichandrou K Monjula IMi, f	10-18 KOLPONDUMS	Smanny	
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ORDER

Counsel representing both the parties are present. Counsel for petitioner made submissions in part. Counsel for respondent and applicant in CA 105/2017 insisted that there is a need to dispose of the CA. Time extended at their request for continuation of the submission by the counsel for petitioner and for reply in the CA. Put up on 04.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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